

room facilities including farm level pre-cooling for preservation or storage of agricultural and allied produce, marine products and meat, as a part of the farm to market initiative and to promote private sector investment in setting up of cold storages. In addition, Government has also announced project import status at a concessional customs duty of 5% with full exemption from service tax to the initial setting up and expansion of cold storage, cold room including farm pre-coolers for preservation or storage of agriculture and related sectors produce and full exemption from custom duty to refrigeration units required for the manufacture of refrigerated vans or trucks.

#### **Potential of food processing industries**

†1542. SHRI RAM JETHMALANI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether it is fact that the capacity of food processing industries in our country is very limited in comparison to USA, China, Japan, England, France, etc.;
- (b) if so, the potential of food processing industries in each of the above countries; and
- (c) the potentials thereof in India and the target set as of now by Government to enhance these potentials?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) and (b) The Ministry of Food Processing Industries does not maintain data on the capacity of food processing industries in foreign countries. However, it is estimated that the processing levels in India are lower than the levels in other countries like USA, China, Japan, England and France etc.

(c) In order to increase the level of processing and promote industrial growth in the sector, the Ministry has come out with Vision 2015 in the year 2005 with an objective of trebling the size of the industry, increasing the level of processing of perishables from 6% to 20%, value addition from 20% to 35% and share in global food trade from 1.5% to 3% by 2015.

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†Original notice of the question was received in Hindi.